

## Annexure-7

Name of the corporate debtor: Pawan Impex Private Limited; Date of commencement of CIRP: 25th July, 2019 ; List of creditors as on: 21st December, 2020

## List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Pradeep Shekhar, DCIT CIRCLE 76 (1), Delhi	Government Of India - New Delhi	Not Available	21/10/2019	727,148.00	347,668.00	TDS Claim by Tax authorities	-	-	No	-	379,480.00	-	-	-	₹ 379480 has been admitted as contingent claim, as the corporate debtor contested the same by appealing before the CIT(A).
<b>Total</b>						<b>727,148.00</b>	<b>347,668.00</b>		-	-		<b>379,480.00</b>	-	-	-	